

Di. 03. 01. 07

Hon. Mr. Justice Khem Karan, VC.

Hon. Mr. P. K. Chatterji, AM

Sri R. K. Migam, appears for the applicant
and Sri K. P. Singh for respondents.

Learned counsel appearing for the
respondents has filed compliance report
together with copy of declaration of the
applicant that he has received all dues
and benefits as ordered by this
Tribunal on 02.03.05 in ANo.

1025/01. We think that this C.C.P.
should be dropped in view of what
has been stated by the respondents
in reply.

Accordingly, C.C.P. is dropped
and notices discharged.

M. K. Singh
AM.

[Signature]
VC

[Signature]